

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

CCP NO. 61/93 in OA NO. 1862/91

26

New Delhi this the 11th day of November, 1993.

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN  
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

1. Miss Meena Kumari Anand  
D/O Shri S. K. Anand,  
Working as Booking Supervisor,  
CBS/Delhi.  
Resident of H. No. 16/20,  
Railway Colony, DKZ.
2. Ram Kumar Sharma  
S/O Shri N. P. Sharma,  
working as Commercial Inspector,  
Northern Railway, Delhi.
3. Om Prakash S/O Siri Krishan,  
working as Chief Goods Clerk/NDAZ,  
Office of Station Suptd.,  
Northern Railway, Naya Azad Pur,  
Resident of H. No. 11/583,  
Rishi Nagar, Sonipat.
4. Miss Saroj Kumari  
D/O Shri Des Raj,  
working as Booking Supervisor,  
Office of CBS, Delhi.  
Resident of A.I.W.C. Hostel,  
Room No. 622,  
6, Bhagwan Das Road,  
New Delhi-110001.
5. Balwan Singh S/O Mehar Singh,  
working as Chief Parcel Clerk,  
Office of Chief Parcel Supervisor,  
Northern Railway, New Delhi.  
Resident of V & P.O. Kharenwar,  
Distt. Rohtak (Haryana).
6. Arun Shanker S/O Uma Shanker,  
working as CMI/HQ Office,  
Office of C.C.M/New Delhi.  
Resident of 115, Venus Apartment,  
Inder Enclave, New Delhi.
7. B. B. Sehgal S/O M. L. Sehgal,  
working as Chief Goods Clerk,  
Office of CGS/Northern Railway,  
New Delhi.  
Resident of 143, Old Arya Nagar,  
Ghaziabad. ... Petitioners

By Advocate Shri B. L. Madhok, Proxy for  
Shri B. S. Mainee

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Versus

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1. Shri Masih-Uz-Zaman,  
Secretary,  
Ministry of Railways,  
Rail Bhawan,  
New Delhi.
2. Shri S. N. Mathur,  
General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.

... Respondents

By Advocate Shri H. K. Gangwani

ORDER (ORAL)

Hon'ble Mr. Justice V. S. Malimath :-

Orders have since been made in compliance with the judgment of the Tribunal. The arrears are to be paid in accordance with the said orders. Shri Gangwani, learned counsel for the respondents, submitted that the petitioners when they approach the concerned cashier, the necessary amount would be paid to them without any delay. We record the said undertaking and drop these proceedings.

*S. R. Adige*  
( S. R. Adige )  
Member (A)

*V. S. Malimath*  
( V. S. Malimath )  
Chairman

/as/